

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

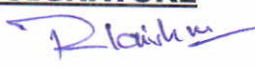
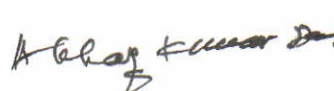
C. P. NO. 16/191/14
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016**

NAME OF THE COMPANY: M/s. Zed Investment Ltd.


SECTION OF THE COMPANIES ACT: 621A

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	R.K. Pillai	Advocate	Respondent No 2 Sebi	
2.	ABHAY K. DAS	Adv.	Petitioner	

ORDER

Rejoinder has been filed by the Ld. Counsel for the Petitioner.

2. Parties are directed to file their written synopsis. Citations relevant to their pleading, if any, may be filed alongwith.
3. Be listed for final arguments on 21.10.2016.


(Ina Malhotra)
Member Judicial